

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4716
ANSWERED ON:22.04.2015
SURRENDER OF DDA FLATS
Anwar Shri Tariq

Will the Minister of URBAN DEVELOPMENT be pleased to state:

ate:

- (a) the details of waitlisted persons who have been allotted the surrendered flats of Delhi Development Authority (DDA) Housing Scheme, 2014;
- (b) whether the possession of these flats have been given to waitlisted persons;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which possession is likely to be given?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): Delhi Development Authority (DDA) has informed that as per terms & conditions of the Housing Scheme 2014, there are 1252 persons in waiting list of DDA for allotment of surrendered flats.
- (b): As on date no allotment of surrendered flat have been made to the waitlisted persons.
- (c): Does not arise.
- (d) : DDA gives possession of the flats to the applicants after receipt of payment and relevant documents from the successful allottees.